

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2493  
ANSWERED ON:11.03.2010  
FORMULATION OF MODEL ACT.  
Basheer Shri E. T. Muhammed

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the Government has urged for the formulation of Model Act for all State Minority Commissions;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (c): National Commission for Minorities(NCM) has drafted a Model Act for State Minority Commissions which was also discussed in the annual conference of State Minorities Commissions held by NCM on 21.1.2009. National Commission for Minorities has advised various State Governments to examine and adopt this Model Act with suitable modifications as per specific requirement of the States, in order to bring uniformity in powers, functions, secretarial and other logistics support of the State Commissions. The matter is to be processed by the State Governments under the prescribed provisions of law.